

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3187

ANSWERED ON:07.08.2015

Fast Track Exit Mode

Chavan Shri Ashok Shankarrao;Chowdhury Shri Adhir Ranjan;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Singh Shri Kunwar Haribansh

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the number of defunct/inactive companies have increased in the country during each of the last three years and the current year, if so, the details thereof, State/UT-wise and the reasons therefor along with the number of investors of the said companies who have eroded their wealth;
- (b) the number of such companies which have not filed their Balance Sheets, Annual Returns and other Statutory disclosures during the said period Company and State/UT-wise;
- (c) the number of the said companies availed Fast Track Exit Mode for striking off their names from the Registrar of Companies (RoC) during the said period, State/UT-wise; and
- (d) the steps taken/being taken by the Government for striking off names of such companies from the RoC and to protect the interests of investors of such companies?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

???????? ???? ?????? (???? ???? ??????)

(a) to (d):- The information is being collected/verified from the field offices and will be laid on the Table of the House.
